

(c) total number of women beggars housed there?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrashekhar): (a) 697.

(b) Disabled—238.

Able—459.

(c) 110.

Compensation to I.A.F. Officers Released by Nagas

2518. Shri E. Madhusudan Rao: Will the Minister of Defence be pleased to state:

(a) whether any compensation will be paid or has been paid to the four I.A.F. officers recently released by the Nagas;

(b) if so, the amount paid or to be paid to each of them;

(c) whether any secret activity of Nagas has been unearthed by these officers; and

(d) if so, the details thereof?

The Minister of Defence (Shri Krishna Menon): (a) No.

(b) Does not arise.

(c) and (d). It is not in public interest to divulge information in this regard on the floor of the House.

Divorce under Hindu Marriage Act, 1955

2519. Shri E. Madhusudan Rao: Will the Minister of Law be pleased to state:

(a) whether Government are considering to have some new legislation for having more simpler conditions for divorce etc. under the Hindu Marriage Act of 1955; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Law (Shri Bibhudendra Mishra): (a) No, Sir.

(b) Does not arise.

Suicide Cases

2520. Shri E. Madhusudan Rao: Will the Minister of Home Affairs be pleased to state:

(a) the total number of suicide cases in each Union Territory during the years 1961-62 and 1960-61; and

(b) the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a)

Union Territory	Number of suicide cases during	
	1961-62	1960-61
(1) Delhi	94	97
(2) Manipur	3	9
(3) Tripura	87	93
(4) Laccadive and Amindivi Islands	Nil	Nil
(5) Andaman & Nicobar Islands	14	7
	1961	1960
(6) Himachal Pradesh	19	19

(b) (i) Disturbed family life

(ii) Protracted illness

(iii) Failure in love-affairs

(iv) Failure to secure employment

(v) Failure in examination

(vi) Poverty

(vii) Loss in business

(viii) Birth of illegitimate child

(ix) To escape punishment from law

(x) Mental derangement

(xi) Dispute over property

(xii) Unknown reasons.

दिल्ली में भिखारी

२५२१. श्री बेरबा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली मंत्र राज्य-क्षेत्र में इस समय भिखारियों की संख्या क्या है

(ख) दिल्ली में भिक्षा वृत्ति निवारण